NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/619/(IB)/2017	
NAME OF THE PETITIONE	R(S) : KAMACHI INDUSTRIES LTD	
NAME OF THE RESPONDE	TT(S) : GOBI TEXTILES LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	<u></u>
L. Rajasella	Adus & Rept	<u>.</u>
L. Rajasella Proethi. S. Arass for Rajagopal + Ro	- Adv for Petr	Ruste
for Rajagopal & Margarette Advocation	face a van	V, .

ORDER

Counsels for both the parties are present and submitted that the settlement has arrived between the parties for which joint memo will be submitted on next date of hearing. At request, time is enlarged. Put up on **05.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk